

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-220
IB-1393(ND)/2019

IN THE MATTER OF:

M/s. Diamond Traexim Pvt. Ltd.

Vs.

M/s. Victory Infraprojects Pvt. Ltd.

....**APPLICANT**

....**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 22.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Abhishek Anand, Mr. Tushwar Tyagi, Mr. Viren Sharma,
Advocates

For the Respondent

:


For the Intervener

:

ORDER

Counsel for the Financial Creditor is present. Matter is listed for final hearing.

Put up on 26th February 2020


-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)


-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)